

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
(ORIGINAL JURISDICTION)

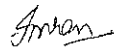
In the matter of the Companies Act, 1956

And

In the matter of M/s. Regal Finance Private Ltd. (In Liquidation)

S.B. Company Petition No. 03/1983

**NOTICE** is hereby given to all concerned in respect of M/s. Regal Finance Private Ltd. (In Liquidation). The Official Liquidator has filed an application u/s. 481 of the Companies Act, 1956 before the Hon'ble High court of Rajasthan, Jodhpur seeking order of dissolution of the above said company u/s. 481 of the Companies Act, 1956. Any person contributory, creditor, workmen, Government authorities or any other person interested or any person who has reason to get aggrieved for the dissolution of the said company before the undersigned within 10 days of the publication of notice. Any objection/complaint or any litigation in respect to the dissolution of the said company, if raised after the expiry of the period stipulated in the notice shall not be entertained by this office.



(I.A. SIDDIQUI)

OFFICIAL LIQUIDATOR,

JODHPUR

ATTACHED TO RAJASTHAN HIGH COURT, JODHPUR, PLOT NO. 4,  
GOVERDHAN TOWER, MANJI KA HATHA, PAOTA, JODHPUR.